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## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 08.09.2025

## **NOTICE**

Please take notice that the following matters listed in the Court - IV on 08.09.2025 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) No. 181 of 2025	Sarvajanik Jankalyan Parmarthik Nyas Vs. Alliance Industries Ltd. & Ors.	08.09.2025	10.09.2025
2.	Comp. App. (AT) No. 185 of 2025	Alliance Industries Ltd. Vs. Peoples International and Services Pvt. Ltd. & Ors.	08.09.2025	10.09.2025
3.	Comp. App. (AT) No. 186 of 2025	Alliance Industries Ltd. Vs. Peoples General Hospital Pvt. Ltd. & Ors.	08.09.2025	10.09.2025

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4.	Comp. App. (AT) No. 191 of 2025	Ashok Kumar Khosla Vs. PGH International Pvt. Ltd. & Ors.	08.09.2025	10.09.2025
5.	Comp. App. (AT) No. 123 of 2025 (With Defects) Part Heard	Peoples International and Services Pvt. Ltd. Vs. Alliance Industries Ltd. & Ors.	08.09.2025	10.09.2025
		With		
6.	Comp. App. (AT) No. 124 of 2025  (With Defects) Part Heard	PGH International Pvt. Ltd. Vs. Ashok Kumar Khosla & Ors.	08.09.2025	10.09.2025
7.	Comp. App. (AT) No. 125 of 2025  (With Defects) Part Heard	With  Peoples General Hospital Pvt. Ltd.  Vs.  Alliance Industries Ltd.	08.09.2025	10.09.2025
		With		
8.	Comp. App. (AT) No. 132 of 2025  (With Defects) Part Heard	Suresh Narayan Vijay & Anr. Vs. Alliance Industries Ltd. & Ors.	08.09.2025	10.09.2025
		With		

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9.	Comp. App. (AT)	Suresh Narayan Vijay & Anr.	08.09.2025	10.09.2025
	No. 133 of 2025	Vs.		
		Alliance Industries Ltd. & Ors.		
	(With Defects)			
	Part Heard			
		With		
10.	Comp. App. (AT)	Suresh Narayan Vijay & Anr.	08.09.2025	10.09.2025
	No. 134 of 2025	Vs.		
		Alliance Industries Ltd. & Ors.		
	(With Defects)			
	Part Heard			

By order of Hon'ble Chairperson -Sd/-Registrar